

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:	
PETITION NUMBER	:	CA/2(IB)/CB/2017
NAME OF PETITIONER(S)	:	CAPEGEMINI TECHNOLOGY SERVICES INDIA LTD
NAME OF THE RESPONDENTS (S)	:	REAL VALUE PROMOTERS PRIVATE LIMITED
UNDER SECTION	:	Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. T.R. Bhaskar Vikram P. Jain Shruti Krishnan	}	Counsel for Petitioner	
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ORDER

Counsel for the Petitioner present. As the time of the court is over, the case
is adjourned to tomorrow for arguments. Put up on 13.4.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)